

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-11-2018 AT 10.30 AM

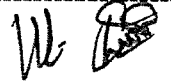
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/30/2018
NAME OF THE PETITIONER(S) : N. PALANIAPPAN
NAME OF THE RESPONDENT(S) : GOLDEN HILLS ESTATES PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

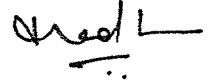
M. SAHUL HAMEED

Counsel for Petitioner



Madhuran. M

Counsel for R1, R2, R4, R5



ORDER

Counsel for both the parties present. The counsel for petitioner requested two weeks' time for filing rejoinder. At request, time is enlarged with a direction to file the same by circulating the copy to the other side, before next date of hearing. Matter is posted for final submissions. **Put up on 29.11.2018.**


(S. VIJAYARAGHAVAN)
Member (Technical)


(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

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